## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2793 ANSWERED ON:30.03.2012 UNHYGIENIC CONDITIONS Ram Shri Purnmasi

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there is unhygienic condition all around in the wards of Safdarjung Hospital;
- (b) if so, the reasons for not improving sanitary condition in the wards especially in wash rooms despite repeated complaints;
- (c) whether the Government has empanelled a large number of private hospitals for CGHS beneficiaries for specialized treatment in respect of certain ailments and if so, the reasons for not approving them for all ailments; and
- (d) whether Delhi Government employees are not getting the same medical attention in comparison to Central Government employees and if so, the details of difficulties the Central Government will face if GNCT employees are also covered under CGHS?

## **Answer**

## THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a)&(b): No. Safdarjung Hospital maintains hygiene standards for public convenience. The Hospital authority has two agencies for maintaining sanitation in the hospital. In addition, services of government safai karamcharies are also utilised. The pest control work is regularly done in the hospital. Any complaint received by the hospital administration is immediately attended to.
- (c): Government has empanelled private hospitals as per terms and conditions of empanelment under CGHS as spelt out in the tender notice. Private hospitals have been empanelled for a particular specialty for which they accepted the CGHS rates. Therefore, private hospitals are empanelled only for such specialty for which they are qualified for empanelment.
- (d): No such comparison has been made by this Ministry in respect of medical facilities provided to the Central Government employees and Delhi Government employees. Moreover, CGHS is a scheme for providing healthcare services to the Central Government employees and pensioners.